GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3767
ANSWERED ON:25.08.2011
PURA SCHEME
Chavan Shri Harischandra Deoram;Dhanaplan Shri K. P.;Gaddigoudar Shri P.C.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the State Governments have submitted proposals to the Union Government under Provision of Urban Amenities in Rural Areas (PURA) Scheme;
- (b) if so, the details of such projects, State-wise and the current status thereof;
- (c) the number of people benefited by way of employment as well as training from such projects; and
- (d) the measures taken by the Government to achieve the targets under this scheme?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (d) The Central Government has approved PURA Scheme for implementation on pilot basis in 11th Five Year Plan. The scope of the scheme is to select private partners to develop livelihood opportunities, urban amenities and infrastructure facilities in select Gram Panchayat / cluster of Gram Panchayats. The private partner is given the flexibility to identify and select the Gram Panchayat for undertaking PURA projects based on their familiarity with the area or past experience of working at the grassroots level. However, the consent of the Gram Panchayats concerned and a no objection from the State Government is mandatory.

After a two-stage selection process for identification of the private sector partners, the Ministry has qualified 06 organisations to prepare Detailed Project Reports (DPRs) for 09 projects across the country, as per state wise details given in the Annexure.

Currently, the DPRs are under preparation by different private developers. Final award of projects would be made after evaluation and approval of DPRs by the Ministry. The implementation phase would commence after the signing of different project-related agreements.

Annexure

Annexure referred to in reply to the Lok Sabha Unstarred question No. 3767 dated 25.08.2011

The Qualified organizations for preparation of DPRs (in alphabetical order):

- S. No. Name of the Private Partners Name of the District & State For the proposed PURA project

 1 IL&FS Limited Jaipur District, Rajasthan

 2 IL&FS Limited Rajsamand District, Rajasthan

 3 IL&FS Limited Dehradun District, Uttaranchal
- 4 Infrastructure Kerala Limited Thrissur District, Kerala
- 5 Infrastructure Kerala Limited Mallapuram District, Kerala
- 6 Marg Limited Karaikal District, Puducherry

- 7 Megha Engineering Infrastructure Limited Krishna District, Andhra Pradesh
- 8 Srei Infrastructure Finance Limited Sangli District, Maharastra
- 9 SVEC Constructions Limited Warangal District, Andhra Pradesh